

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).33720/2011

(From the judgement and order dated 15/07/2011 in AS No.2090/1998 of
The HIGH COURT OF A.P AT HYDERABAD)

SINGARENI COLLIERIES CO.LTD.TR.GEN.MGR.

Petitioner(s)

VERSUS

J.V.KISHORE KUMAR & ORS.

Respondent(s)

(With prayer for interim relief)

WITH

SLP(C) NO. 34980 of 2011

(With prayer for interim relief and office report)

Date: 16/12/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Altaf Ahmad, Sr. Adv.
Mr. P. Parmeswaran, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Pardeep Kumar)
Court Master

(Renu Diwan)
Court Master